

**High Court of Jammu and Kashmir at Srinagar**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

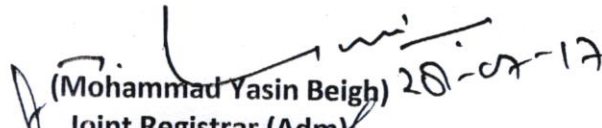
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**NOTIFICATION**

No: 541 Dated: 29/07/2017

It is hereby notified that Ms. Farheen Mushtaq D/O Shri G.N. Mushtaq R/O Mustafa Colony Ram Bagh, Srinagar on being engaged as Research Assistant in J&K High Court at Srinagar has surrendered her Enrolment Certificate, as an Advocate, vide her application dated 19.07.2017. Therefore, her Enrolment Certificate bearing Enrolment No. JK-496/15 dated 18.12.2015 is kept in abeyance.

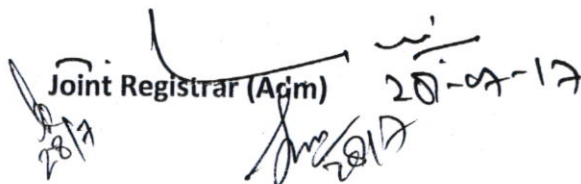
By Order.

  
(Mohammad Yasin Beigh)  
Joint Registrar (Adm)  
28/7 20-07-17 20/7

No: 15770-97/L.P Dated: 29/07/2017

Copy to the: -

- 1-2. Registrar Judicial, High Court Wing Jammu / Srinagar.
3. All Principal District & Sessions Judges.
4. Secretary, Bar Council of India, New Delhi.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. President, Bar Association Srinagar.
7. Incharge NIC, High Court of J&K, Srinagar for uploading on the website.
8. Ms. Ms. Farheen Mushtaq D/O Shri G.N. Mushtaq R/O Mustafa Colony Ram Bagh Srinagar  
.....for information.

  
Joint Registrar (Adm)  
28/7 20-07-17 20/7